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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 193/17 in CP No.117/ BB/2017	-	For filing objections	241/ 242	Smt. Bhargavi Vs Chanson Cozy Cabs Pvt. Ltd. & 7 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Shreyan A  
9036118414  
for VGB Associates

Petitioner



2) ADARSH S  
8754400967  
A K LAW CHAMBERS

Respondent No. 4

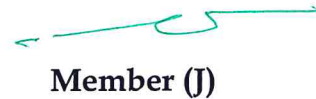


**ORDER**

Counsel for Petitioner is present. Counsel has filed memo along with Postal Track Record that notice issued to R-2 is served. R-2 is called absent and treated as absent. Meanwhile, Counsel for R-4 is present. R-8 has not filed objections. IA 193/17 is listed today. List it for hearing and for filing objections, if any, by R-8 on 23.02.2018.



Member (T)



Member (J)